

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2810
ANSWERED ON:17.08.2004
LOAN TAKEN BY HOUSING BOARDS OF STATES FROM HUDCO
Nayak Shri Ananta

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the amount of loan taken by different State Housing Boards from Housing and Urban Development Corporation Limited (HUDCO) so far;
- (b) whether the State Housing Boards have refunded the loan;
- (c) if not, the arrears as on date, State Housing Board-wise; and
- (d) the steps proposed to be taken to recover the arrears?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

- (a): The details of loan sanctioned and loan released by HUDCO to State Housing Boards are at Annexure-I.
- (b)&(c): The statement of position of default of Housing Boards as on 30.6.2004 is at Annexure-II.
- (d): Default Resolution Package has been worked out by HUDCO with the Housing Board of Assam, Bihar and Chattisgarh. Part amount against the above packages has been received and the balance is under follow up.

Gujarat Landless Labour Housing Board, Jammu & Kashmir Housing Board and Himachal Pradesh Housing Board are making the payment. For other Housing Boards, the matter is under follow up for recovery of dues by concerned regional offices of HUDCO at the level of Agencies taking the loan and guarantor State Governments.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO.2810 FOR 17.8.04.

ANNEXURE-I

LOAN SANCTION/RELEASES TO HOUSING BOARDS AS ON 31-JUL-2004

(Rs. in Crores)

Sl. No.	State Code	Agency Name Amount Sanctioned	Laon Released	Amount
1.		ANDHRA PRADESH AP HOUSING BOARD	253.94	253.94
2.		ASSAM ASSAM STATE HOUSING BOARD	67.93	54.65
3.		BIHAR BIHAR HOUSING BOARD\$	136.7	80.02
4.		CHANDIGARH CHANDIGARH HOUSING BOARD	77.32	77.32
5.		CHHATTISGARH HOUSING BOARD	65.05	58.48
6.		GOA GOA HOUSING BOARD	3.09	3.09
7.		GUJARAT GUJARAT HOUSING BOARD	294.43	294.43
8.		GUJARAT GUJARAT LANDLESS LABOURER & HAL HSG. BD.	44.81	44.81
9.		GUJARAT GUJARAT RURAL HOUSING BOARD	67.09	67.09
10.		HARYANA HARYANA HOUSING BOARD	182.75	180.75
11.		HIMACHAL PD. HIMACHAL PRADESH HOUSING BOARD	438.67	325
12.		J & K J & K HOUSING BOARD	20.78	20.78
13.		KARNATAKA KARNATAKA HOUSING BOARD	1382.19	1336.21
14.		KERALA KERALA STATE HOUSING BOARD	1624.06	1500.9
15.		MADHYA PD. MADHYA PRADESH HOUSING BOARD	451.27	262.99
16.		MEGHALAYA MEGHALAYA STATE HOUSING BOARD	35.97	35.19
17.		ORISSA ORISSA STATE HOUSING BOARD	129.52	129.52
18.		PONDICHERRY PONDICHERRY HOUSING BOARD	16.09	15.94
19.		PUNJAB PUNJAB HOUSING AND DEVELOPMENT BOARD #	245.65	225.65
20.		RAJASTHAN RAJASTHAN HOUSING BOARD	461.92	461.92

21.	SIKKIM	SIKKIM HSG. DEVELOPMENT BOARD	46.55	46.55
22.	TAMIL NADU	TAMIL NADU HOUSING BOARD	946.37	946.37
23.	TRIPURA	TRIPURA HOUSING BOARD	5.41	4.31
24.	UTTAR PD.	UP HOUSING AND DEVELOPMENT BOARD@	334.97	334.97
25.	UTTAR PD.	UP RURAL & HSG. BOARD@	135.23	135.23
26.	WEST BENGAL	WEST BENGAL HOUSING BOARD	112.56	112.56
	TOTAL		7580.32	7108.67

Now Punjab Urban Development Authority
 \$ Includes Jharkhand Schemes
 @ Includes Uttaranchal Schemes

ANNEXURE-II

TOTAL DEFAULT AS ON
 30.6.2004 REVIEWED
 UPTO 30.7.2004 (i.e.
 PRINCIPAL DEFAULT
 AND INTEREST

SL. STATE NAME OF AGENCY DEFAULT)
 NO.

1.	ASM	ASSAM STATE HOUSING BOARD	959417990
2.	BIH	BIHAR STATE HOUSING BOARD	2249766
3.	CHT	CHATTISGARH HOUSING BOARD	31702211
4.	GOA	GOA HOUSING BOARD	652874
5.	GUJ	GUJARAT LANDLESS LAB. HOUSING BOARD	1056
6.	H.P.	HIMACHAL PRADESH HOUSING BOARD	145338
7.	JNK	JAMMU AND KASHMIR HOUSING BOARD	15047
8.	KAR	KARNATAKA HOUSING BOARD (TOTAL)	121492042
9.	M.P.	M.P. HOUSING BOARD	87846825
10.	MEG	MEGHALAYA STATE HOUSING BOURD	214896902
11.	ORI	ORISSA STATE HOUSING BOARD	562054963
12.	RAJ	RAJASTHAN HOUSING BOARD	388228
13.	T.N.	TAMIL NADU HOUSING BOARD (TOTAL)	143165829
14.	UTP	U.P. RURAL HOUSING BOARD	415431890
15.	W.B.	W.B. HOUSING BOARD	11810037
	TOTAL		2551270998